

Central Administrative Tribunal
Principal Bench: New Delhi

169

CP No.22/96
IN
OA No.695/93

New Delhi this the 9th day of May 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr R.K.Ahooja, Member (A)

Chattar Singh, ACSO,
S/o Shri Nathu Ram
F-287/18 Lado Sarai
P.O.Mehrauli
New Delhi.

..Petitioner.

(By Advocate: Sh.R.G.Agarwal)

Versus

1. Shri K.A.Nambiar
Defence Secretary
South Block, New Delhi.

2. Mrs Mala Srivastava
Joint Secretary (Training) and
Chief Administrative Officer
Ministry of Defence
C-II Huts
DHQ P.O. New Delhi-11.

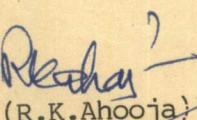
...Respondents.

(By Advocate: Sh.P.H.Ramchandani)

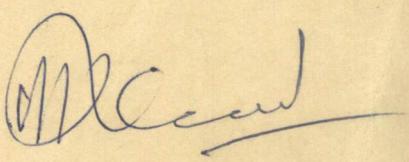
O R D E R(Oral)

Sh. A.V.Haridasan, Vice Chairman (J)

This Contempt Petition arises out of the final order in OA No.695/93. The respondents on receipt of notice on the CP have filed an affidavit alongwith a copy of the order of the Hon'ble Supreme Court in Civil Appeal No.3489-3491/96 whereby the operation of the directions contained in the order of the Tribunal has ~~also~~ been stayed. Under the circumstances, the CP has become infructuous and therefore is closed. Notices issued to the respondents are discharged.


(R.K.Ahooja)
Member (A)

aa.


(A.V.Haridasan)
Vice Chairman (J)